

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-511
IB-568/ND/2021

IN THE MATTER OF:

SS Group Pvt. Ltd.

....Applicant

Vs.

Shiva Asphaltic Products Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 13.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Mr. Parveen Kumar Aggarwal

ORDER

The pleadings are complete. Let the matter be listed on **18.04.2023**.

Sd/-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)